

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2306 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT No. 3,
Kamrup (M), Guwahati

Dated Guwahati the 30th April, 2021.

Sub: **Casual leave.**

Ref:- Letter No. MACT NO-III/2021/218 dated 27.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 27.04.2021 and 28.04.2021 along with station leave permission from the morning of 27.04.2021 till the evening of 28.04.2021, has been granted. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No.2, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

2307
Memo NO.HC.VII-16/2002/2307-1 dated 30.4.2021
Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),
Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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